## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 144 OF 2017 & IA NO. 366 OF 2017

Dated: 2<sup>nd</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Sugar Mills Association Madhya Pradesh ....Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Shubham Arya Ms. Swapna Seshadri Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. S. Venkatesh

Mr. Varun Singh

Mr. Pratyush Singh for R-1

Mr. Nitin Gaur for R-2

## **ORDER**

Learned counsel for the respondents seek three weeks more time to file reply. They may take steps to file the same on or before 24.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>10.01.2018</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson